

ACQUISITION OF LAND FOR THE EXECUTION OF PLANS IN DELHI

f SHRI JUGAL KISHORE: , .
J SHRI BANSI LAL:
"j THAKUR BHANU PRATAP /
SINGH:

Will the Minister of HEALTH be pleased to refer to the answer given to Unstarred Question No. 21 -B in the Raiva Sabha on the 6th May, 1958 and state:

(a) how much land Government have acquired and developed so far out of 3097-34 acres proposed to be acquired *vide* notificat on No. F. 15 (84) 57 LSG dated the 3rd September, 1957 issued under Sec. 4 of the Land Acquisition Act by the Chief Commissioner, Delhi;

(b) how much land was utilised for the Government housing scheme and how much for sale to the public in plots for house building purposes;

(c) what is the market value of the land in question and the price of the plots per square yard in the colonies round about Delhi at present; and

td) the total amount of compensation Government have paid or will have to pay for the acquisition of this land?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

SALE OF SUGAR BELOW CONTROL PRICE

•506. SHRI ANSARUDDIN AHMAD: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether his attention has been drawn to the statement of the Bengal Sugar Merchants Association published in the *Statesman* of the 20 .h September, 1960 to the effect that sugar was being sold in Calcutta at prices below the controlled price; and

(b) whether it is a fact that all sugar manufacturers are producing broad grain sugar thereby sacrificing the quality?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A M. THOMAS): (a) Yes. Sir. I have seen the news item referred to.

(b) No, Sir.

COMBIND SENIORITY LIST OF WIRELESS OPERATORS OF THE NORTHERN RAILWAY

*507. DR. A. N. BOSE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the combined seniority list of wireless operators on the Northern Railway has not yet been finalised;

(b) whether junior wireless operators have been officiat'ng as wireless inspectors since the time of regrouping (1952) on divisional or local seniority basis;

(c) if so, what are the reasons therefor; and

(d) when this irregularity is likely to be remedied?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) Promotions of Wireless Operators as Wireless Inspectors have been made on a Divisional basis for want of an all-Railway seniority list of Wireless Operators.

(c) and (d). It was decided that, in drawing up the combined senior'ty list of Wireless Operators, staff of the er-N. W. Railway should be given credit for broken periods of service rendered by them as Wireless Operators on the ex-N.W. Railway. Since the service records of some of these men had not been received from Pak stan, declarations had to be obtained from them regarding such periods of service. These declarations